

worth several hundred crores of rupees to scores of manufacturing entities, mainly in the automobile sector and is eyeing many other industries;

(b) if so, the details thereof;

(c) whether it is also a fact that Government has instructed all concerned to send notices wherever evasion of central excise has been noticed; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) to (d) The information is being collected and will be placed on the table of the House shortly.

Green Climate Fund for Climate Change Mitigation and Adoption

2371. SHRI JESUDASU SEELAM: Will the Minister of FINANCE be pleased to state:

(a) whether Government has an estimate of potential resources that it is likely to receive for climate change mitigation and adaptation of projects through the Green Climate Fund (GCF);

(b) if so, the details thereof;

(c) whether Government is planning or has planned an action plan for the likely disbursements of these resources;

(d) if so, the details thereof;

(e) whether a nodal agency at national level has been designated for controlling and monitoring disbursements of the assistance obtained from GCF;

(f) whether Government plans to include stakeholder inputs for the likely disbursement of these finances; and

(g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) At the 16th session of the Conference of Parties (COP) to the United Nations Framework Convention on Climate Change (UNFCCC) held in Cancun, Mexico in December 2010, the Green Climate Fund (GCF) as an

operating entity of the financial mechanism of the UNFCCC was established. The GCF will support projects, programmes, policies and other activities in developing country Parties. Further, the developed countries committed to provide, in the context of meaningful mitigation actions and transparency on implementation, to a goal of mobilizing jointly. USD 100 billion per year by 2020 to address the needs of developing countries. The GCF will play a key role in channeling new, additional, adequate and predictable financial resources to developing countries. All developing country Parties to the Convention including India are eligible to receive resources from the GCF. The Board of the GCF is now engaged on resource mobilization issues.

(c) and (d) At the 17th session of the COP to UNFCCC held in Durban, South Africa in December 2011, the GCF was further operationalized and the Governing Instrument of the GCF was approved. The GCF is governed by the Board, comprising 24 members with equal representation from developing and developed countries. The Board of the GCF is now engaged in developing the necessary arrangements, including access modalities. India an developing countries have called for its early capitalization by developed countries.

(e) to (g) As per the Governing Instrument of the GCF, access to GCF resources will be through national, regional and international implementing entities accredited by the Board. Recipient countries will determine the mode of access and both modalities can be used simultaneously. The developing countries are expected to set up and/or designate national implementing entities to receive and disburse funds for mitigation and adaptation according to approved procedures in a country driven model of development. As per the Governing instrument of the GCF, the Board has to develop mechanisms to promote the input and participation of stakeholders, including private-sector actors, civil society organizations, vulnerable groups, women and indigenous peoples, in the design, development and implementation of the strategies and activities to be financed by the Fund. Identification of national implementing entities is to be based on accreditation criteria as laid down and will be taken up in a transparent manner in consultation with stakeholders on specific request of the GCF. The 12th Five Year Plan envisages necessary steps in this regard in the context of implementing nationally appropriate mitigation actions.